GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2575 TO BE ANSWERED ON THE 15TH DECEMBER, 2015

PRODUCTION OF ORGANIC MANURES

2575. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the different types of organic manures produced in the country;
- (b) the amount of money the Government has been spending on purchasing organic manures during the last three years;
- (c) the existing mechanism for quality control of organic manures for the interest/benefit of farmers:
- (d) the details of the number of approved firms for supplying organic manure in the country, State/UT-wise; and
- (e) the details of punishments for defaulting suppliers of organic manures and the number of defaulters punished during the last three years, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

- (a): The different type of organic manures produced in the country is given at **Annexure-I.**
- (b): Government is promoting the production of organic manures by providing 100% financial assistance to State Government/ Government Agencies upto a maximum limit of Rs.190.00 lakh per unit and 33% of project cost maximum limited to Rs.63 lakh per unit for individuals/private agencies through NABARD as capital investment for establishment of agro/vegetable waste compost production units of 3000 TPA production capacity.
- (c): In the Fertilizer Control Order, 1985, four organic fertilizers namely City Compost, Vermi Compost, Phosphate Rich Organic Manure (PROM) and organic manure are specified in Schedule IV. No person shall manufacture/import for sale, sell, offer for sale stock or exhibit for sale or distribute any organic fertilizer which is not notified in the FCO or not of standard prescribed in the said order. State Governments are the implementing authority and are adequately empowered to take necessary action in regard to the violation of any of the provision of FCO, 1985. The State Governments check the quality of organic fertilizers by drawing samples and testing them at notified Laboratories.
- (d) & (e): Under FCO (1985) State Governments are empowered to authorise the supplier of organic manures under their jurisdiction. State Governments take appropriate punitive action as deemed fit as per procedure laid down in the FCO (1985) against the defaulters for committing contraventions to FCO (1985). Under the Essential Commodities Act, 2005 for the contravention of any of the provision of the FCO, 1985 may result in a punishment from three months to seven years.

Annexure-I State-wise details of different organic manures produced / available (lakh MT) in different States (2014-15)

States (2014-15)	Rural Compost (MT)	FYM (MT)	City Compost (MT)	organic manure (MT)	Vermi Compost (MT)	other manure (MT)	Total Manure (MT)	Area cover (Lakh Ha.)	Green manure (Ha.)
Andhra Pradesh	49.5	0.21	21.3	0	1.02	0	72.03	7.203	28.54
Arunanchal Pradesh	0.11	0.25	0.00	0.01	0.65	0.06	1.08	0.108	0.07
Assam	0.92	940	0.03	0	1.75	0	942.70	94.27	2.9
Bihar	3.83	0	0.29	4.91	3.14	0	12.17	1.217	362000
Chhattisgarh	49	45.5	3.25	0.0011	3.5	3	104.25	10.42511	420000
Delhi	0	0	0.8	0	0	0	0.80	0.08	0
Goa	0.04	0	0.5	0.04	0.03	0.216	0.83	0.0826	3
Gujarat	0	361	0	0	0.51	4.195	365.71	36.5705	3.2
Haryana	0	0	0	0.084	0.063	0	0.15	0.0147	0
Himachal Pradesh	2	0	0.23	0.0074	26.4	0	28.64	2.86374	0.5
Jammu & Kashmir	1.761	0.00	0.19	0	0	0	1.95	0.1951	1080
Jharkhand	0	0	0	0	511	0	511.00	51.1	0
Karnataka	0	0	10.32	0	6.1	0	16.42	1.642	0
Kerala	0	1.11	1.86	0	0.88	0	3.85	0.385	0
Madhya Pradesh	5.85	0.01	0.059	0	0	0.135	6.05	0.6054	60000
Maharashtra	0	0	5.5	0	1.42	3.126	10.05	1.0046	0.65
Manipur	0	0.65	0.00	0	0.05	0	0.70	0.07	0
Mizoram	0	0.06	0	0	0.06	0	0.12	0.012	0
Meghalaya	0	17.00	0.00	0	0	0	17.00	1.7	0
Nagaland	0.035	0.84	0	0	0.05	0	0.93	0.0925	0.9
Odisha	23.27	0	0.07	0	0	0	23.34	2.334	0
Punjab	0	2.96	0	0.0064	0.329	0.031	3.33	0.33264	199000
Pondicherry	0	0	3.23	0	0	0	3.23	0.323	0
Rajasthan	0	0	0	0.015	0	0.007	0.02	0.0022	0
Sikkim	0.32	0	0	0	0.03	0	0.35	0.035	0
Tamil Nadu	0	0	6.38	5.042	0	0	11.42	1.1422	0
Tripura	0	0	0	0	0	0	0.00	0	0
Uttar Pradesh	0	0	0	0	0.105	0	0.11	0.0105	238805
Uttarakhand	9.4	13.6	0	0	0.2961	0	23.30	2.32961	0
West Bengal	79.84	17.2	10.21	0.07	25.8119	3.986	137.12	13.71179	16.1
Grand Total	225.88	1400.39	64.22	10.186	583.20	14.756	2298.62	229.8622	1280941
*Total Cover Area = 242.67 Lakh ha. or 24.26 million ha.									
Source: Compiled by NCOF (Data Provided by Production Units/State Government)									
*(Manure area cover 229.86 lakh ha + Green manuring area 12.80 lakh ha.)									
